

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6707
ANSWERED ON:17.05.2012
RECRUITMENT OF MINORITY COMMUNITIES
Dhurve Jyoti

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a): whether considering the candidates from the minorities particularly during the recruitment for the State/Union Government Services and recruitment of police personnel in the States has been included in the new 15-point programme for the minorities particularly Muslims to ensure the welfare of the minorities; .

(b) if so, the details thereof; and

(c) the number of candidates from the minorities recruited in the Railways, State Police, Central Police Force, Nationalised Banks and Public Sector Units in accordance with the said guidelines?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) : Yes, Madam.

(b) : Under the Provision relating to the Recruitment to State and Central Services, an advice to give special consideration to the minorities in the recruitment of Police Personnel by the State Governments is included in the Prime Minister's New 15 Point Programme.

For recruitment of Police Personnel to the Central

Forces and also for recruitments to Ministries/Departments/PSUs of the Central Government, the Department of Personnel and Training (DoPT) has issued guidelines vide OM No. 39016/7(S)/2006-Estt (B) dated 08.01.2007 to give special consideration to the minorities. The guidelines, inter-alia, include the following-

(i) The composition of Selection Boards/Committees should be representative having representatives from SC/ST and Minority Community;

(ii) Wide publicity should be given to all appointments in Governments, public sector enterprises and financial institutions;

(iii) In Minority Concentration Areas, the vacancy circular in local language may be distributed; and

(iv) All Ministries/Departments concerned will submit Half-Yearly/Annual Reports in the prescribed proforma.

(c) : The follow up action on the recruitment of Police Personnel in the States is monitored by the state level committees headed by the Chief Secretary and as per the information received from the Department of Personnel & Training about recruitment of minority persons in the Para-military Forces, Railways, Public Sector Banks and Financial Institutions and Central Public Sector Undertakings from 2006-07 to 2010-11 are as below:

Departments	2006-07	2007-08	2008-09	2009-10	2010-11
Minorities	Minorities	Minorities	Minorities	Minorities	Minorities
recruited	recruited	recruited	recruited	recruited	recruited
(%)	(%)	(%)	(%)	(%)	(%)

Para-military	2700	4914	3068	2682	4539
Forces	(9.49%)	(9.90%)	(10.22%)	(8.16%)	(9.21%)

Railways	1456	2295	2739	1705	1591
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(2.67%) (6.31%) (7.56%) (6.65%) (8.72%)

Public Sector 702 1615 4263 2930 4702
Banks and (6.93%) (10.20%) (8.87%) (7.18%) (7.36%)
Financial
Institutions

Central Public 1453 1234 2107 1322 Information awaited
Sector (11.88%) (5.52%) (7.8%) (5.92%)
Undertakings (for 138 PSUs) (for 126 PSUs) (for 161 PSUs)